

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST (SUPPLEMENTARY)

Date: 23rd May, 2017
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR PRONOUNCEMENT				
18.	Appeal No. 11/2017(CZ) (M.A.No.100/17)	Pallamari Pahadiwali Banjari Devi Jan Sewa Samiti Vs Union of India & Ors.	Mr. Rohit Sharma, Adv. Mr. Rahul Shrivastava, Adv.	
19.	Appeal No. 18/2017(CZ) (M.A.No.179/17) (M.A.No.180/17)	Rajesh Rangari Vs Union of India & Ors.	Mr. Saurabh Sharma, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in